

of technically qualified persons who are unemployed and wish to take up foreign employment ;

(b) what is the objection to the inclusion of all technically qualified and to inviting applications from them ;

(c) what arrangements exist now for publicity of employment opportunities available in other countries ; and

(d, what is the pattern of the efforts made by our Missions to find and fill employment opportunities available in other countries and the instructions issued to our Missions in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b) The developing countries of the world normally request for the services of only technical experts as they possess sufficient experience in their respective fields. There is no demand for fresh graduates or inexperienced persons in technical fields.

(c) Our Missions abroad receive requests from foreign Governments for the services of qualified Indian personnel. The Ministry of External Affairs process these requests in consultation with concerned organisations, including the Ministry of Home, which maintains a panel of experts in various fields who are willing to serve in foreign countries. Applications for inclusion in this panel are invited through advertisements in the newspapers and circulars to the State Governments.

(d) Our Missions in all the friendly developing countries have been informed that we would be glad to sponsor the services of suitably qualified technical personnel to assist the foreign Governments in their development efforts. The Missions receive such requests and transmit them to the External Affairs Ministry.

"Film Stars' Nite" Shows Held in Delhi

1823. DR. RAM SUBHAG SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of occasions, when

"Film Stars' Nite" was organised in Delhi during the years 1967-68, 1968-69, and 1969-70 till June 30, 1970) in which film stars failed to turn up ;

(b) whether the money of the spectators involved in purchases of tickets, reservations, etc. was paid back to them ; and

(c) the action that has been taken against the organisers, including one Mr. Kailash of Delhi, who had organised such a "Film Stars' Nite" at the Ravindra Rangshala on the night of the 21st June, 1970 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a)

1967-68	Nil
1968-69	One
1969-70	... One

(till June 30, 1970)

(b) No, Sir.

(c) A case under section 420/4 6/120B I. P. C. was registered against the organisers of the "Films Stars' Nite" on 6th May, 1968, and is pending in the court. Shri Kailash Malhotra was arrested in connection with a "Films Stars' Nite" organised on the 21st June, 1970. He has since been released on bail, and the case is under investigation.

Memorandum Submitted by President Action Committee of Unemployed and Under Employed Engineers (Bihar)

1824. SHRI BHOGENDRA JHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received a memorandum submitted by the President, Action Committee of unemployed and Under-employed Engineers and Overseers, Engineering and Diploma students (Bihar) demanding (i) employment or training or unemployment allowance to all ; (ii) formation of Engineers and Overseers pool and reservation of 80 per cent posts in all the concerns in Bihar for those having passed in Bihar ;

(b) whether Degree and Diploma holders in Engineering had been on satyagrah¹⁸